

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 17.06.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	4116/2012	ZENTH OUTDOORS PVT LTD V/S PRAMOD SHARMA AND ANR	
2	SUIT	7083/2002	HEMRAJ LALCHAND V/S MANOJ GITE	
3	SUIT	8446/1999 N/M 595/19	MARIE L A COUSIN V/S MRS QUEENIE RIGHTON HUMJOLI AND ORS.	
4	SUIT	7298/1997 N/M 4812/19	ARNOLD J VON GEYER AND ANR V/S MUMTAZ IQBAL SHAIKH AND ORS	
5	SUIT	4116/2009 C/S 456/19	KIRAN GOEL V/S SABA KHAN	
6	SUIT	4137/2009 C/S 457/19	KIRAN GOEL V/S SABA KHAN	